

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP-222/2016

IN THE MATTER OF:

TCIN XPS Applicant/petitioner
Vs.
M/s. Dataserv APAC Ltd. Respondent

Order under Sections 433(e) & 434 of the Companies Act, 2016

Order delivered on 05.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

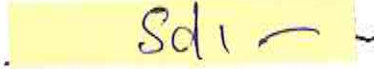
For the Applicant/petitioner :

ORDER

Compliance report has already been filed. Learned Counsel for the petitioner requests for two weeks' time.

List the matter on 31.07.2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

05.07.2017
V. Sethi